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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ITA 415/2019

PR.COMMISSIONER OF TAX

.....Appellant

Through: Mr Siddhartha Sinha, SSC, Ms Anu

Priya Nisha Minz, , Advocate.

versus

RJ CORP. LTD.

....Respondent

Through: Mr Ved Jain, Mr Nishay Kantoor, Ms

Sonia Dodeja and Mr Divyansh,

Advocates.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

> ORDER 18.11.2024

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- 1. The Division Bench has not assembled today as HMJ Vibhu Bakhru is on leave.
- 2. List on 01.05.2025.

BY ORDER

(COURT MASTER)

NOVEMBER 18, 2024

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Click here to check corrigendum, if any